

F.No. 21-13/CPIO-NDCESTAT/2026
Customs Excise And Service Tax Appellate Tribunal
West Block No.2, R.K. Puram, New Delhi

I.D. No. 21-13/2026
Date: .04.2026

To

Sh. Heera Lal
KH. No 308, Rukundan Villa
Outer Firni Road, Village Mitraon,
Najafgarh, New Delhi - 110043
Email id: heera.tanwar73@gmail.com

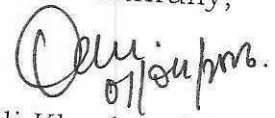
Sir,

Sub: Information sought under Right to Information Act, 2005

With reference to your RTI application No. CESTA/R/E/26/00012 dated 05.03.2026, the information sought along with respective replies is as under:

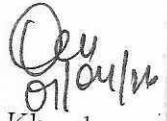
Information sought	Reply
Kindly provide the information under the provisions of the Right to Information Act, 2005 regarding the salary/wages paid to the security guards appointed by the CESTAT office, New Delhi on a contract/outsourced basis from January 2024 to February 2026, along with the month-wise number of days they worked during the above-mentioned period.	<p>The information sought pertains to personal information of a third party. Disclosure of such information has no relationship to any public activity or public interest and would cause an unwarranted invasion of the privacy of the individual.</p> <p>Accordingly, the information is exempt from disclosure under Section 8(1)(j) of the RTI Act, 2005.</p>

Yours faithfully,



(Vaishali Kharbanda)
Technical Officer/CPIO

✓ Copy to: Computer Section, for uploading of reply to the RTI on the CESTAT website.


(Vaishali Kharbanda)
Technical Officer/ CPI

Note:- If the applicant is aggrieved by the information provided, he may appeal to the Hon'ble Ms. Hemambika R. Priya, Member (Technical), First Appellate Authority, CESTAT, West Block No.2, R.K. Puram, New Delhi 110066 within 30 days.